

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/242(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>UNIQUE ENGINEERS PRIVATE LIMITED VS SIMPLEX INFRASTRUCTURES LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearance (via video conferencing/physically)**

Mr. Rachit Lakhmani, Adv. ] For the Operational Creditor  
Mr. Siddhanth Makkar, Adv. ]  
Mr. Piyush Kumar, Adv. ]

Mr. Snehashis Sen, Adv. ] For the Corporate Debtor

**ORDER**

1. Ld. Counsel appearing on behalf of the Operational Creditor present. Ld. Counsel appearing on behalf of the Corporate Debtor present.
2. Ld. Counsel Mr. Rachit Lakhmani appearing on behalf of the Operational Creditor wants to file supplementary affidavit to disclose some documents. Therefore, let the same be done within a period of one week.
3. Ld. Counsel appearing on behalf of the Corporate Debtor shall respond to the same within a period of one week thereafter.
4. List the matter for further consideration on **10.06.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**